

- (vi) The weighting diagram of the revised series based on 352 items—61 from mining and quarrying 290 from manufacturing and 1 from electricity was also drawn up and finalised for adoption.

Delegation of Powers to State Governments in Forest Management

805. SHRI G. BHOOPATHY : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are contemplating to delegate full powers to the State Governments in forest management and with that end in view to amend the Forest (Conservation) Act, 1980 ; and

(b) if so, since when and the details of the proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) No, Sir.

(b) The question does not arise.

Progress of Light Combat Aircraft

806. SHRI G. BHOOPATHY :
SHRI INDRAJIT GUPTA :
SHRI N. VENKATA RATNAM :
DR. B.L. SHAILESH :

Will the Minister of DEFENCE be pleased to state :

(a) whether the production of Light Combat Aircraft has started in the country ;

(b) if so, the progress made so far ;

(c) the countries with whom negotiations are therefore composite technical collaboration, supply of fight control system, engines, multiple components of LCA etc. ;

(d) how long will it take to start this project ; and

(e) the present stage of our missile development project ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) No, Sir.

(b) The feasibility studies on the Light Combat Aircraft (LCA) have been completed. The Air Staff Requirements for the LCA have been finalised. The project Definition Phase of the Programme is currently under progress.

(c) Discussions are being held with firms in West Germany, United Kingdom, France and USA.

(d) The LCA programme has already commenced and presently Project Definition Phase is under progress.

(e) The missile programme has moved from the design stage into development phase. One of the projects has entered into flight test phase. The programme is progressing satisfactorily.

5-Day Week System in Central Government Offices

807. SHRI G. BHOOPATHY :
KUMARI D.K. THARADEVI :
SHRI V.S. KRISHNA IYER ;
SHRI KADAMBUR JANARTHANAN :
SHRIMATI VYJAYANTHI-MALA BALI :

Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware of the reports about the increasing inefficiency in the Central Government offices on account of 5-day week system ;

(b) if so, whether Government propose to revert to the old schedule of 6-day a week ; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS (SHRI BIREN SINGH ENGTI) : (a) to (c). No report of increasing inefficiency in Central Government offices on account of 5 day week has come to the notice of this Ministry. Nor is there any indication of

a fall in output. In view of this, there is no proposal to revert to the old schedule of 6 days a week.

CBI Custody for Contacts of Terrorists Arrested by Canadian Police

808. DR. V. VENKATESH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether nine people suspected to be the contacts of the seven terrorists arrested by the Canadian Police on June 14, 1986, have been taken into custody by the CBI in Jalandhar ;

(b) if so, whether Canadian Police had informed CBI that the base of the conspiracy was at Jalandhar ;

(c) if so, the facts thereof ; and

(d) whether investigations in this regard have been completed ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). On the basis of information received from the Canadian authorities about a conspiracy being hatched in Canada for the creation of Khalistan by force and to indulge in terrorist and disruptive activities in India for the purpose and the contacts of the conspirators with their counter-parts in Jullundur, a case under the Terrorist & Disruptive Activities (Prevention) Act 1985 has been registered and 12 persons from Jullundur and one from Amritsar have been arrested.

(d) The investigation is in progress.

Dacoities and Robberies in Delhi

809. SHRIMATI PRABHAVATI GUPTA :
SHRI VIRDHI CHANDER JAIN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of dacoities robberies which took place in Delhi during the last one year upto June, 1986 ;

(b) the number of culprits arrested ;

(c) the number of cases solved ; and

(d) the steps taken to protect the life and property of the people ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) During the last one year from July, 1985 to June, 1986, 24 cases of dacoities and 221 of robberies were reported in the Union Territory of Delhi.

(b) 63 persons in dacoities and 274 persons in robberies.

(c) 15 cases in dacoities. 124 cases in robberies.

(d) A number of steps have been taken by Delhi Police to control crime such as increased foot and mobile patrolling, intensive checking of hostels and guest houses, posting of pickets at vulnerable places, action against bad characters and known criminals, vigilance at crowded places, appointment of Special Police Officers and Inter-State/Inter District crime review meetings.

Visit of Terrorists from Abroad

810. SHRI MAHENDRA SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some terrorists wanted in connection with various cases came to India and staged their exit from the country without being apprehended and brought to book ;

(b) if so, the number and details of such terrorists during the preceding one year ;

(c) whether any terrorists have escaped from custody after being apprehended during the said period ; and

(d) what drawbacks in the security arrangements have been identified facilitating their escape ?